

(9)

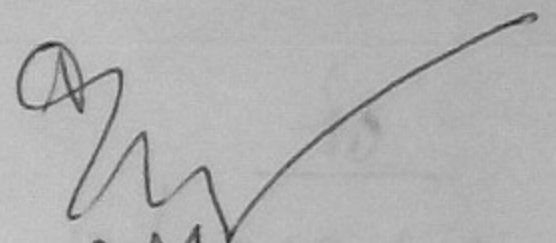
O.A. No 639/06

29/01/2008

Hon Mr. K.S. Menon AM.

Even in the revised call, none appears for the applicant. Sh. Pankaj Sawastava brief holder to Sh. Saurabh Sawastava counsel for the respondents is present.

O.A. stands dismissed in default and for non-prosecution.


A.M.

(10)